

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	IA NO. 161&162/2020 in TCP(IB) NO. 35/10/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 188/10/HDB/2018
NAME OF THE COMPANY	Supraja Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Resolution Professional is directed to take appropriate steps in view of the failure on the part of successful Resolution Applicant in showing inability to pay the further amounts. In view of the same Resolution Professional is directed to take all the measures to protect the property and take appropriate decision against the successful Resolution Applicant. List the matter on 13.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT